# Government of India Ministry of Finance Department of Financial Services

### RAJYA SABHA UNSTARRED QUESTION NO. 2781

ANSWERED ON TUESDAY, 25 MARCH, 2025/4 CHAITRA, 1947 (SAKA)

#### Banks liquidated under Multi State Co-operative Societies

#### 2781. Shri Saket Gokhale:

Will the Minister of *Finance* be pleased to state:

- (a) the State, year-wise, details of total number of banks operated under Multi State Cooperative Societies that have been liquidated between 2019 till date, owing to bad loan rations and scams; and
- (b) the total number of banks where depositors have successfully recovered their money deposited in such banks?

#### **Answer**

## THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PANKAJ CHAUDHARY)

- (a) to (b): As informed by Central Registrar of Cooperative Societies, since 2019, orders have been issued for liquidation of the following banks operated under Multi State Co-operative Societies Act:
- 1. Mapusa Urban Cooperative Bank of Goa Ltd. Goa
- 2. The Kapol Cooperative Bank Ltd., Mumbai Maharashtra
- 3. Nagar Urban Cooperative Bank Ltd., Ahmednagar Maharashtra

As informed by Deposit Insurance and Credit Guarantee Corporation (DICGC), as on 31<sup>st</sup> March 2024, total claims amounting to ₹781.35 crore for 1,06,518 depositors have been settled in respect of the aforementioned banks under liquidation/ All-Inclusive Direction of RBI.

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